

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:3572
ANSWERED ON:03.09.2012
TARIFF GUIDELINES
Mitra Shri Somendra Nath

Will the Minister of SHIPPING be pleased to state:

- (a) whether the 2005 Port Tariff Guidelines for Tariff Authority of Major Ports which were due to lapse in March, 2011 has been extended for another one year;
- (b) if so, the reasons therefor;
- (c) whether the Government is likely to come up with new guidelines; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) & (b): Yes, Madam. The `Guidelines for Regulation of Tariff at Major Ports 2004 as notified in 2005, have presently been extended up to December, 2012 in accordance with the provision contained in the said Guidelines.

(c) & (d): Review of Tariff Guidelines is an ongoing process. Necessary modifications in the Tariff Guidelines are made from time to time to promote the development of the Port sector, keeping in view the interests of the various stakeholders.